(b) whether the test reports of these private hospitals and pathology test centres can be verified independently to check fraudulent practices; and

(c) if so, the steps proposed to be taken by Government to rectify the missing mechanism?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) As per Constitutional provisions, 'Health' is a State subject. It is within the domain of the State/Union Territory Government to frame guidelines/protocols to determine the prices of various diagnostic/pathology tests charged by private clinical establishments and to take appropriate measures to check fraudulent practices under the appropriate statutory provisions applicable in the respective State/UT.

The Government of India has, however, enacted the Clinical Establishments (Registration and Regulation) Act, 2010 and notified Clinical Establishments (Central Government) Rules, 2012 for registration and regulation of clinical establishments in the country. In the States/UTs where the said Act is in force, the clinical establishments are required to meet the norms such as minimum standards of facilities and services, minimum requirement of personnel, maintenance of records and reports and displaying of rates at a conspicuous place. The clinical establishments are also required to follow Standard Treatment Guidelines issued by the Central/State Governments and charge rates for each type of procedure and service within the range of rates determined from time to time. The National Council for Clinical Establishments has developed a standard list of medical procedures and a standard template for costing medical procedures and shared the same with the States and Union Territories. The implementation and enforcement of the said Act is within the purview of the State/UT Governments.

MBBS Course at Dr. RML Hospital, New Delhi

1168. SHRI C.M. RAMESH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Dr. Ram Manohar Lohia (RML) Hospital, New Delhi proposes to start MBBS Course with around 100 more medical seats, if so, the details thereof;
- (b) whether the hospital has sought approval of Medical Council of India (MCI) in this regard, if so, details thereof; and
- (c) what are the criteria laid down by the MCI for granting permission to a hospital to start MBBS Course and whether RML Hospital has the requisite latest infrastructure to start the course and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) Government has approved starting of Bachelor of Medicine, Bachelor of Surgery (MBBS) course with intake of 100 seats at the Post Graduate Institute of Medical Education and Research (PGIMER) and Dr. Ram Manohar Lohia (RML) Hospital, New Delhi from the Academic Session, 2019-20.

[RAJYA SABHA]

As per section 10(A) of Medical Council of India (MCI) Act, Central Government Institutions are exempt for seeking permission from MCI for starting and increase of Under Graduate (UG)/Post Graduate (PG)/Super Specialty (SS) seats. Directorate General of Health Services (Dte.GHS) being the technical office of Ministry of Health and Family Welfare (MoHFW), conducts physical inspection of the facilities as per MCI norms by sending a team of experts and only after the recommendations of the Inspectors/Assessors who are distinguished Medical Faculties, Dte.GHS recommends for issuing of Letter of Permission (LoP) by the Ministry.

To start the MBBS course, the existing infrastructure of the hospital will be utilized.

Annual per capita expenditure on public health

1169. SHRI SHAMSHER SINGH DULLO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the target of annual per capita expenditure on public health for current year;
- (b) how much expenditure was incurred on public health in the last three years;
- (c) the impact on overall improvement in public health; and
- (d) whether there has been progress in absorption capacity of Government assistance by States/most backward districts having low public health indicators?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) The Government has not set any target for annual per capita expenditure on public health for the current year.

 $(b) \quad As \ per \ Economic \ Survey \ 2017-18 \ (Volume \ II), Government \ Expenditure \ (Central \ and \ State \ Governments \ combined) \ on \ health \ for \ the \ last \ three \ years \ is \ as \ follows:-$

Year	Government Expenditure on Health (₹ In lakh crores)
2015-16	1.52
2016-17 (RE)	2.26
2017-18 (BE)	2.25